

**Seizure of Smuggled Goods near Mahuva
Town Bhavanagar.**

5048. SHRI U. H. PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that smuggled goods and other articles worth Rs. 2 crores were seized by Customs Authorities near Mahuva town of Bhavanagar District of Gujarat ;

(b) if so, the details thereof ;

(c) the action taken against the persons involved ;

(d) the quantity of smuggled goods and various articles found and seized during 1 January, 1981 to 30 November, 1985 from various parts of Bhavanagar District of Gujarat and the details thereof ; and

(e) the action taken against the persons involved ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The Hon'ble Member is perhaps referring to the seizure of wrist watches, watch movements/parts, TV/Radio parts and miscellaneous goods collectively valued at Rs. 1.87 crores effected at Mahuva Town of Bhavanagar District on 7.6.1985. The facts of the case are as given below :

On 7.6.1985 police authorities at Mahuva Town intercepted two trucks containing wrist watches, watch movements/parts, TV/Radio parts and other miscellaneous goods collectively valued at Rs. 1,86,56,282/-. Later, the contraband goods along with the two trucks were seized under the Custom Act. In this connection, 8 persons were arrested and all the 8 persons were subsequently detained under the COFEPOSA Act. Show-cause notice for adjudication of the case has been issued on 25.10.85 and the adjudication proceedings are in progress.

(d) and (e) The details of the number of cases booked, value of goods seized, number of persons arrested and number of persons detained under COFEPOSA Act in

connection with smuggling activities in various parts of Bhavanagar district of Gujarat during the period from 1.1.1981 to 30.11.1985 are as follow :

Year	Number of cases	Value of goods seized (Rs. in lakhs)	Number of persons arrested	Number of persons detained under COFEPOSA Act.
1981	3	56.46	11	6
1982	5	27.29	9	9
1983	38	5.25	—	—
1984	2	120.60	21	20
1985	2	187.73	14	8

(upto November)

The main items seized include : wrist watches, watch movements/parts, electronic goods, fabrics, Indian currency, etc.

Stringent action is taken against persons found involved in smuggling activities both departmentally as well as through prosecution in Courts. Apart from confiscation of the goods involved and imposition of personal penalties on the persons concerned, preventive detention under the COFEPOSA Act is also resorted to in appropriate cases.

Proposal to introduce Zero Budgeting

5049. SHRI PRAKASH V. PATIL :
SHRI SHARAD DIGHE :
SHRI KAMLA PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government process to introduce a zero-based budget from 1987-88 ;

(b) if so, the outlines of the scheme of change in the budgeting procedure being thought out ;

(c) the reasons for introducing it ;

(d) whether this will apply to both public sector and joint sector enterprises ;

(e) whether the cooperative and small scale sector will also be covered ; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (f) The need for the Central Governments Department to adopt zero base budgeting approach in the context of the resources constraints to finance the Seventh Five Year Plan has been recognised in principle. This requires identification and sharpening of objectives ; examination of various alternative ways of achieving those objectives ; selecting the best alternative through cost benefit and effectiveness analyses ; prioritisation of objectives and programmes ; switching of resources from programmes with lower priority to those with higher priority ; and, identification and elimination of programmes which have outlived their utility.

Under zero-base budgeting approach, the existing programmes will not be treated as immutable but will be examined a fresh as to their continued utility and effectiveness thereby freeing resources for new programmes. This will also facilitate a more purposeful allocation of resources for the various programmes.

It is proposed to adopt zero base budgeting approaching in Central Government Departments with effect from the Budget for 1987-88. Public sector undertakings, including those in the co-operative sector, under the control of Central Government will also be advised to adopt this approach.

Amount Spent on Promotion and Expansion of Rubber Cultivation

5050. PROF. P. J. KURIEN : Will the Minister of COMMERCE be pleased to state :

(a) the total amount spent annually for import of natural rubber during the past three years with year-wise break-up ;

(b) the total amount spent during this period for the promotion and expansion of rubber cultivation ;

(c) whether Government have fixed any target year within which to achieve self-sufficiency in the production of rubber and stop import ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b) Amount spent on imports of natural rubber and for promotion and expansion of rubber cultivation during the last three years were as follows :—

(Rs. in lakhs)		
Year	Amount Spent on imports	Amount Spent for promotion and expansion
1982-83	2480 00	922.00
1983-84	3566.00	1040.00
1984-85	3529.00	1143.00

(c) and (d) It is not considered feasible to achieve self-sufficiency in the near future, in view of the high rate of increase in consumption and the long gestation period of rubber plantations.

Subsidy and Loan for Rubber Plantation

5051. PROF. P. J. KURIEN : Will the Minister of COMMERCE be pleased to state :

(a) whether a demand has been made that the subsidy and loan for rubber plantation should be raised and the subsidy for interest should be retained :

(b) if so, the reaction of Government thereto ; and

(c) whether Government feel that the cost of cultivation has increased many times ; and

(d) if so, the other measures being taken so that the rubber growers get remunerative price at all times ?